

GOVERNMENT OF INDIA
MINISTRY OF STEEL

LOK SABHA
UNSTARRED QUESTION NO. 1233
FOR ANSWER ON 11.02.2025

INVESTMENT BY SAIL

1233. SMT. D K ARUNA:

SHRI EATALA RAJENDER:

SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of STEEL be pleased to state:

- (a) whether the Steel Authority of India Ltd. (SAIL) will invest 6,500 crore towards capital expenditure in the current financial year as part of its 1 lakh crore investment plan over the next few years;
- (b) whether SAIL and the steel industry approached the Government for measures to control dumping of cheap metal by China into India and steps taken to address the menace in future; and
- (c) if so, the details thereof and the present status thereof including the progress made in the setting up of new steel plant in Madhya Pradesh and Telangana and also other financial help to VSP in Andhra Pradesh, Madhya Pradesh and Telangana along with corrective steps being taken to plug loopholes and results achieved?

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

- (a) Capex of Rs. 5,700 crore and Rs. 7,500 crore have been approved for SAIL for financial years 2024-25 and 2025-26 respectively. Capex includes expenditure against Milestone payments for completed schemes, progress payment for on-going schemes, Capital Repair/Spares and SAIL's portion in capital expenditure in Joint Ventures.
- (b) Steel industry has filed petitions to initiate investigations concerning imports with the designated authority on imports of flat steel products, CRNO and hot rolled coils.
- (c) Steel is a de-regulated sector and the government acts as a facilitator by creating a conducive policy environment for the development of steel sector. Decisions regarding setting up of steel plants are taken by the industry based on techno-commercial considerations taking into consideration factors such as raw material availability, ease of logistics, access to market etc.
